

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.157/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & Anr.-Versus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA
(Pcs)

2. CS. ROHIT KUMAR KESHARI
(Pcs)

PETITIONERS.

Rohit Keshari
17/11/17

1. Ratnankar Banerjee, Adv

2. Swapne Chatterjee Adv

3. M.R. Goshwami es

Respondents

ORDER

Adv
17/11/17

Ld. Counsel for the petitioner and the respondents
present.

List on 20/11/2017 for remaining arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)